

# HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD

## ABSTRACT

**SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges -  
ORDERS - ISSUED.**

**ROC.NO.2164/2022-B.SPL.,**

**NOTIFICATION NO.239 -B.SPL.,**

**DATED: 31.05.2022  
READ:**

**The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-**

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts which they have been holding full additional charge, if any,** to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge, if any,** from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	<b>SMT. B.SRIDEVI,</b> Senior Civil Judge, Miryalguda, Nalgonda District.	Prl Senior Civil Judge, Kukatpally, Rangareddy District. <b>(POST KEPT VACANT)</b>	Senior Civil Judge, Nalgonda.	Senior Civil Judge, Medchal.
2.	<b>SMT. CHIRANJI ASHALATHA,</b> XI Additional Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge, Miryalguda, Nalgonda District. <b>VICE</b> Smt. B.Sridevi, transferred	X Additional Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge, Nalgonda.

3.	<b>SMT. M.KIRAN MAHI,</b> Prl. Senior Civil Judge, Nizamabad.	Senior Civil Judge, Malkajgiri, Rangareddy District.  <b>(POST KEPT VACANT)</b>	Secretary, District Legal Services Authority, Nizamabad.	IX Additional Senior Civil Judge, L.B.Nagar.
4.	<b>SMT. T.MADHAVI,</b> XIII Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge, Mulug, Warangal District.	XIV Additional Chief Metropolitan Magistrate, Hyderabad.	In consultation with the Prl. District and Sessions Judge, Warangal.
5.	<b>SRI K.JAYARAM REDDY,</b> I Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge, Bhupalpally, Warangal District.	III Additional Judge, City Civil Court, Secunderabad.	In consultation with the Prl. District and Sessions Judge, Warangal.

The Prl. Senior Civil Judge, Warangal, is directed to take charge of the post of Senior Civil Judge, Warangal at Hanumakonda (New Court) and after assumption of charge will be full additional charge of the said additional post until further orders.

The officers mentioned in Column Number 4 will be full additional charge of the post(s) mentioned in Column Number 2, until further orders or till the substitute posted takes charge whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court. Further the officers mentioned in Column No.4 who are holding full additional charge of the posts mentioned in Column No.2 are directed to hold the Court Proceedings atleast once in a week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instruction issued by the High Court and inform the same to the High Court for information.

- NOTE:**
1. The officer shall get himself relieved from his present post and join in his new post **on or before 01.06.2022** without fail, and after joining in his new post the officer is permitted to avail joining time from 06.06.2022 to 12.06.2022.

2. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
**REGISTRAR (VIGILANCE)**

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
11. **THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:**  
Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
12. The Pay and Accounts Officer, Hyderabad.
13. **THE DISTRICT TREASURY OFFICERS:**  
Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
14. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad.  
+Spare.